

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

STARRED QUESTION NO:121
ANSWERED ON:03.12.2012
WORKFORCE IN UNORGANISED SECTOR
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Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the total number and percentage of workforce employed in the organised and unorganised sectors in the country;
- (b) the total number of unemployed persons in the rural and urban areas of the country separately;
- (c) the various welfare schemes introduced by the Government for the workers of the unorganised sector along with the funds allocated and spent for the purpose during the last three years and the current year, year-wise; and
- (d) the steps taken to secure the rights of the unorganised workers and improve the imbalance of workforce?

Answer

MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE)

(a) to (d): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (a) to (d) OF THE LOK SABHA STARRED QUESTION NO. 121 FOR ANSWER ON 03.12.2012 REGARDING WORKFORCE IN UNORGANISED SECTOR

(a). As per the survey carried out by the National Sample Survey Organization in the year 2009-2010, the total employment in both organized and unorganized sector in the country was of the order of 46.5 crore. Out of this, about 2.8 crore (6%) were in the organized sector and the balance 43.7 crore (94%) in the unorganized sector.

(b). The estimated number of unemployed persons in 2009-2010 was 51.4 Lakhs in rural areas and 43.6 Lakhs in urban areas.

(c) & (d). With a view to providing social security to unorganized workers, the Government enacted the "Unorganised Workers' Social Security Act, 2008". The Act provides for constitution of National Social Security Board at the central level to recommend social security schemes viz. life and disability cover, health and maternity benefits, old age protection and any other benefit as may be determined by the Government for unorganized workers. The Government has initiated steps in the context of all these social security benefits.

The Government launched the Rashtriya Swasthya Bima Yojana (RSBY) to provide smart card based cashless health insurance, including maternity benefit, cover of Rs. 30,000/- per annum on family floater basis to BPL families (a unit of five) in the unorganised sector. The scheme became operational from 01.04.2008. The scheme is presently being implemented in 26 States/ Union Territories and more than 3.30 crore smart cards have been issued as on 19.11.2012.

The Aam Admi Bima Yojana (AABY) was launched on 02.10.2007 with a view to providing insurance cover to the head of family or one earning member of rural landless households. The scheme is being implemented through the Life Insurance Corporation of India (LIC). Under the scheme, the head of the family or an earning member of the family is eligible to receive the benefits of Rs. 30000/- in case of natural death, Rs.75000/- accidental death, Rs. 75000/- for total permanent disability and Rs. 37500/- for partial permanent disability. More than 1.77 crore lives are covered under AABY as on 31.10.2012.

The Government has been implementing Indira Gandhi National Old Age Pension Scheme, which has been expanded by revising the criteria of eligibility. All citizens above the age of 60 years and living below poverty line are eligible for benefits under the scheme. For persons above the age of 80 years, the amount of pension has been raised from Rs. 200 to Rs. 500 per month. More than 2.27 crore persons have availed benefits under the scheme as on 31.10.2012. Central fund allocations under the schemes of RSBY, AABY and the National Social Assistance Programme (NSAP), of which IGNOAPS is a component, and expenditure during last three years and current year is as under:

Rupees in Crore
2009-2010 2010-2011 2011-2012 2012-2013

RSBY 350.00 548.00 984.30 1568.56

(Allocation)

(Expenditure) 264.51 511.61 925.74 545.96

AABY 0.00 0.00 0.00 0.00

(fund released
to LIC)#

Claims paid 125.52 131.53 197.85 112.00

by LIC under
AABY

NSAP 5155.49 5162.00 6596.46 4218.28

(Total release)

IGNOAPS 2903.16 3517.58 2839.41 2676.62

(Expenditure)

No funds have been released to LIC during last three years, and the expenditure was incurred by LIC from the amount available with it from earlier releases.

#Funds are released to States/UTs combined for NSAP and no separate allocation for IGNOAPS is made. However, expenditure has been reported separately for IGNOAPS only.

figures updated up to 31.10.2012.